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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 12th August, 2010, agreed without any amendment to the State Bank of India (Amendment) Bill, 2010 passed by the Lok Sabha on the 2nd August, 2010.

SECRETARY-GENERAL: Madam, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 12th August, 2010 agreed without any amendment to the State Bank of India (Amendment) Bill, 2010 which was passed by the Lok Sabha at its sitting held on the 2nd August, 2010".

...(Interruptions)